Declaration of Assets and Liabilities

Year 2022

I, Ajay Shankar Roy, son of Sri Rajneti Roy, aged-about 46 years, belonging to Administrative Cadre, service and presently working as Assistant, Bihar Legislative Assembly, Patna, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u> (Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Babita Kumari	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name		
(i)	Cash	17,500/-	24,765/-	Nil	Nil	Nil		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	In SBI A/c of Bihar Vidhan Mandal Branch 1-Rs/-23,654/- 2- One year Term Deposit of Rs. 20733/-	Bank of India Karbigahia branch - Rs/4252/- SBI Jehanabad Bazar	Nil	Nil	Nil		
		,27717/-, 82,000/- 3- Bank of India Karbigahia branch - Rs/3000/	Branch- Rs.5551/- - One year Term Deposit of Rs. 20000/-					
(iii)	Bonds, Debentures and Shares in companies	Nil	KVP of Rs. 5,000/- Joint with spouse in Ashok Nagar P.O.	Nil	Nil	Nil		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1)LIC Policy of Rs.1,00,000/- (2)LIC Policy of Rs.50,000/- (3)LIC Policy of Rs.50,000/-	In Ashok Nagar P.O. Rs. 905/- in joint accout with spouse.	NII	Nil	Nil		
		(4) Postal Life Insurance of Rs.1,00,000/-						
(v)	Motor Vehicles (details of make, etc.)	(1)Hero Honda Splendour Plus bearing Reg, No. BR-01-AY 4807 of year 2010	Nil	Nil	Nil	Nil		
(vi)	Jewellery (give details of weight and value)	1-Gold 20gm worth Rs 100000/- 2-Silver 10gm worth Rs. 450/-	(1)Gold 360gm worth Rs.10,80,000 (2)Silver 950 gm worth Rs. 29050/-	Nil	Nil	Nil		
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have

to be indicated1

Sr. No.	Description	Self	Spouse Babita Kumari	Dependant- 1 Name	Dependant- 2 Name	Dependant- 3 Etc. Name	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1.5 Kattha in mauja-Garha, Circle and P.SUdawant Nagar, Bhojpur.	2.25 Kattha in Mauja- Mallick Bahuara Circle- Sampatchack P.S- Gaurichack Patna.	Nil	Nil		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	ildings Nil Nil ommercial and sidential) cation(s) Gurvey /door mber(s) Extent (Total easurement) Current market		Nil	Nil	Nil	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total	Nil	Nil	Nil	Nil	Nil	
	measurement) - Current market value						
(v)	Others (such as interest in property)	Share in Ancestral property as per HUF.			,		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 11-02-2022		
(a)	(i) Loans from Banks	1- Rs. 12 Lakhs P. loan from SBI, Bihar vidhan Mandal Branch.	Rs. 04,01,642/-		
	(ii) Loans from financial institutions	Nil	Nil		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil		
	(b) dues to departments dealing with supply of water	Nil	Nil		

	(c) dues to departments dealing with supply of electricity	Nil	Nil		
	(d) dues to departments dealing with telephones	Nil	Nil		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil		
	(f) Other dues, if any	Nil	Nil		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil Assessement Year 2021-22 PAN No -ASBPR6178F	Nil		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil		
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil		
	(iv) Property Tax	Nil	Nil		

C. Perso	nal Deta	<u>il</u>									
GPF No.	:-		PTS-BLA	-1249							
Gender	:-		M	(1	M/F)						
Date of Birth		:-	2	8	0	9	1	9	7	6	(DD/MM/YYYY)
Class/Group		; ;-	В		(A	/B/C)			80		
Cadre		:-	Admin	istrative							
					e.g. B.A ar Secr				ve Serv	ice,	*
Home District		:-	Patn	a.				uen	-		

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature .

Name of Employee: AJAY SHANKAR ROY

Place: - PATNA

Designation:-ASSISTANT

Date: 11-02-2022

Department:-BIHAR LEGISLATIVE ASSEMBLY, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.